

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1475
ANSWERED ON:03.12.2012
MONITORING OVER AMMONIUM NITRATE
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there have been instances where tones of ammonium nitrate have been found missing from the Indian ports every year;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard;
- (d) the quantity of ammonium nitrate imported in India during each of the last three years and the current year;
- (e) whether there is any mechanism to track down the sale of ammonium nitrate in India to stop it from falling into wrong hands; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. S.JAGATHRAKSHAKAN)

(a) to (d): Reports with regard to Ammonium Nitrate missing from Ports are not maintained centrally. On specific cases of violation of law and order, seizure of explosives, bomb blast etc., the reports are received from State law authorities/ intelligence agencies from time to time.

(e) & (f): The Central Government (Department of Industrial Policy & Promotion) has made the Ammonium Nitrate Rules, 2012 published vide Notification No.GSR No.553(E) on 11th July, 2012. These rules have interalia provided that no person shall undertake manufacture, conversion, stevedoring, import, export, transport or possess for sale or use Ammonium Nitrate except as authorised or licensed under these rules.